

[Translation]

SHRI BHERU LAL MEENA : Cattle are dying there. People are not getting employment. Famine relief work has been started but sufficient number of labourers have not been engaged. When we ask to increase the number, then the reply is that unless and until Government gives assent, the number of labourers cannot be increased. Quarrels among workers are witnessed there everyday. (Interruptions) You live in bungalows in Delhi. That is why you are not aware of the situation prevailing there. Mr. Speaker, Sir, please listen to me... (Interruptions) I am talking of rural areas. I am telling what I have seen there. Due to increase in the number of labourers, they quarrel among themselves. But the BJP Government does not bother about that. I would like to request the Government that.. (Interruptions)

[English]

MR. SPEAKER : Why are you reacting like this every time?

(Interruptions)

MR. SPEAKER : No. It is not necessary.

(Interruptions)

SHRI MADHUKAR SARPOTDAR (Mumbai North West) : Sir, he is misleading the House. (Interruptions)

MR. SPEAKER : You have made your point. Please sit down.

(Interruptions)

[Translation]

SHRI DATTA MEGHE : Mr. Speaker, Sir, in entire Maharashtra, where BJP-Shiv Sena Government is in power, no payment has been made to the farmers for the cotton which had been purchased from them four to six months back. The amount involves crores of rupees. Shri Manohar Joshi had assured them of making payment of Rs. 900 crore but not even a single farmer has got any payment so far. (Interruptions) The sugarcane crop worth crores of rupees of the farmers is standing on the fields in entire Maharashtra. They are still waiting for the payment... (Interruptions)

[English]

MR. SPEAKER : It is enough.

(Interruptions)

MR. SPEAKER : Okay, it is enough

(Interruptions)

MR. SPEAKER : He has concluded; please sit down.

(Interruptions)

[Translation]

SHRI RAJESH RANJAN ALIAS PAPPU YADAV (Purnea) : Mr. Speaker, Sir, just now, a discussion was going on about sugar mill in this House... (Interruptions) Mr. Speaker, Sir, just now, several hobble Members have expressed their views on sugar mills. I would like to bring a very important issue to your notice. In a region of Bihar where I hail from, there are other sugar mills of 'Asia Fan' which are the oldest sugar mills in this region. A lot of money has been invested in these mills. I would like to say one thing that the production of sugarcane is going down gradually in Purnea and Madhepura region. This sugar mill is not only unable to make payment to the farmers but also the wages to its labourers today. Labourers are not getting their wages. I would like to request that the sugar mill of Purnea region should certainly be made viable so that crores of farmers of Purnea region in North Bihar could produce sugarcane and become prosperous. I demand from the Government that for this mill... (Interruptions)

[English]

MR. SPEAKER : Shri Rajesh Ranjan, please conclude now. I have allowed you to speak; and you have to conclude now.

(Interruptions)

MR. SPEAKER : Shri Rajesh Ranjan, you will not get a chance in future, if you do not behave.

[Translation]

This is the last chance. I will not give you another chance. Now sit down. This will not do.

(Interruptions)

[English]

SHRI QAMARUL ISLAM (Gulbarga) : Sir, I am from Gulbarga constituency. You had also visited that constituency as a Minister. The work relating to Gulbarga Airport is pending since several years. Land for the airport has already been acquired and work has already started but since the last eight years, the construction of the airport has not been completed. I request the Government, through you, to complete the work immediately and that it should be finished expeditiously... (Interruptions)

DR. ARUN KUMAR SARMA (Lakhimpur) : Sir, I want to raise an important issue regarding the biggest river island of the world, "Majuli" which is situated in my constituency, Lakhimpur of Assam. This river island is formed by the river Brahmaputra and its tributary called Luit. This island has a population of about 1.5 lakhs and forms, Majuli

Legislative Assembly constituency reserved for scheduled Tribe and is famous as an important cultural centre of Assam. Due to constant erosion posed by the river Brahmaputra specially during rainy season, the very existence of this island is in danger. During the last two decades, the total area of the island was reduced by one-third of the total original boundary. The proposal for connecting the island to other parts of the State by road communication was not materialised due to insufficient funds. The N.E.C. took up the scheme during the 7th plan and work order was also in given to the India Railway Construction Corpn. for construction of two permanent bridges over Lohit and Khabolu. Unfortunately the proposal was left abandoned without any known reason .. (Interruptions) Sir, I would like to urge upon the Government to initiate appropriate steps to protect the island by drawing suitable scheme for preventing erosion, by implementing the proposal for construction of the bridge over Luit and Khabolu river and to draw appropriate development scheme for developing the island to a tourist spot of international standard ..(Interruptions)

MR. SPEAKER : Please sit down.

(Interruptions)

SHRI N.S.V. CHITTHAN (Dindigul) : Mr. Speaker, Sir, I want to raise a point about constitutional impropriety. Under Article 87(1), President has addressed both the Houses of Parliament on 24th May. Now the Address has become the property of the House. Under Article 87(2), the House shall find time to discuss the President's Address. Since the Government which was responsible for the President's Address has resigned, a lot of debate is taking place in the media and confusion has arisen in the minds of the public.

Today being the last day of the session and since I do not find the subject in the list of business, I want to know from the Chair regarding the fate of the Address, whether the Address will be discussed on the floor of the House or it will be infructuous. Sir, I want your ruling on this matter...(Interruptions)

[Translation]

SHRI SOHANVEER (Muzaffarnagar) : Mr. Speaker, Sir, in Muzaffarnagar district of Western Uttar Pradesh about 13 crore quintal of sugarcane is produced out of which the sugar mills are able to crush only 35 percent sugarcane. In my district, there are seven sugar mills, out of these two mills are lying closed. Therefore, farmers have to carry their sugarcane to those mills which are 125-150 kilometres away from their fields. The Superintendent of Police of Khatauli district has set up a check post at Triveni Sugar Mill and the police resort to lathi charge on the farmers. The Police Administration is under complete control of the mill owner. That is why, payment is not being made to the farmers for

their sugarcane. Moreover, sugarcane is under weighed under the protection of the Police. In the absence of getting full payment for their sugarcane, the farmers are not able to get their daughters married. Therefore, through you, I would like to request that the Government should pay attention to this problem.

Similarly, the trading in 'gur' mandi of Muzaffarnagar has gone down to ten percent. As far as crimes are concerned, Muzaffarnagar has reached the top position. Businessmen are murdered there every month. The police is not paying attention towards this problem. It is only resorting to lathicharge on the farmers. This area comes at second or third place, as far as crimes in the world over are concerned. I would like to request that the incidents of crimes should be checked there, farmers should not be exploited and payment should be made to them for their sugarcane.

12.00 hrs.

[English]

MR. SPEAKER : Uma ji, you should speak for only half-a-minute.

[Translation]

KUMARI UMA BHARTI (Khajuraho) : Mr. Speaker, Sir, in my Lok Sabha constituency, Khajuraho, there is an acute shortage of water. Women have to trudge ten to fifteen miles to fetch drinking water. This is not only the problem of Khajuraho but entire Madhya Pradesh is experiencing acute shortage of drinking water. The Government of Congress Party in Madhya Pradesh is not able to resolve this crisis. Therefore, through you, I request that special grant should be provided to resolve the problem of drinking water in Khajuraho.

[English]

DR. JAYANTA RONGPI (Autonomous District) : Mr. Speaker, Sir, a great Constitutional crisis has arisen in Assam. As we all know, in the four upper districts of Assam - Dibrugarh, Lakhimpur and other districts - army operation is going on against the militants. I do not want to go into the merits of the army operation.

MR. SPEAKER : You cannot go into it also.

DR. JAYANTA RONGPI : The issue I want to raise is that the Chief Minister of Assam has said that he is not aware of the army operations. Nobody has informed him about it. He is on record and it has come out in the newspapers also that he has contacted the hon. Prime Minister and Government of India. The Government has also not come out openly whether it has or it has not given order for these army operations. That is why the people of Assam are agitating.

MR. SPEAKER : You may conclude now.